

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 43(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Sh. Amrik Singh Saluja Vs. M/s Onyx Stone Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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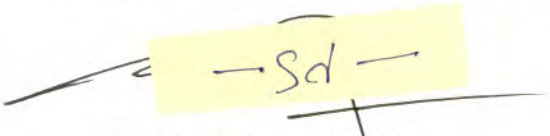
For the Petitioner (s) : None

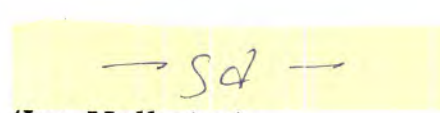
For the Respondent (s) : Mr. Anuj Kumar, Advocate

ORDER

The Respondent's submissions are on record. Ld. Counsel for the petitioner prays for some time to file his written submissions.

To come up on 12th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)